

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.213 – APPEAL 04 of 2021
Item No.214 – IA 788 of 2021
In
CP(IB) 404 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on 14/10/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav Trivedi, Adv.
Mr. Pranav Desai, Adv.
For the Respondent :

ORDER

APPEAL 04 of 2021 & IA 788 of 2021

Due to paucity of time, as the Members are holding another Bench, adjourned for hearing on 18.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**